

**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2016 AT 10.30 AM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**  
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APPLICATION NUMBER :  
PETITION NUMBER : TCP/129/2016  
NAME OF THE PETITIONER(S) : G. Rajendran  
NAME OF THE RESPONDENT(S) : M/s Naargo Industries Private Limited & 7 others  
UNDER SECTION : 235, 397/398  
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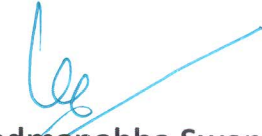
| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

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**ORDER**

No representation on behalf of both the parties. Being aware of the situation that is prevailing due to sudden demise of the CM of Tamil Nadu, we adjourn the matter to **12.12.2016 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)